

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **05.03.2021** at **2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/745/IB/2020 IN IBA/765A/2019
NAME OF PETITIONER : Luminous Power Technologies Pvt Ltd
NAME OF RESPONDENT : Yashica Electronics Pvt Ltd
SECTION : Sec 33(1)(a) Of IBC 2016

ORDER

Ld. PCS Mr. A. Rengarajan for Resolution Applicant and Ld. Authorized Representative Mr. Ramakrishnan Sadasivam for Mr. Kamaraj are present through video conferencing mode.

Even though not visibly seen on screen representations of the Resolution Applicant by this Tribunal through Audio is heard, however, we are not in a position to accept the said request made by Mr. A. Rengarajan to hear as such. In view of the difficulties expressed in appearing on screen before this Tribunal visually, we direct Mr. Rengarajan to be present personally on the next date of physical hearing as well as the AR for the RP, which is fixed on **01.04.2021**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)